BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 91/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

Name of the Company:

Aarti Industries Ltd.

V/s.

Khushbu Vinyl Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. HARMISH K.SHAM Advocate Respondent

Advocate Pehitioner 2. Rossesh H. Parisch

Learned Advocate Mr. Rashesh Parikh present for Operational Creditor. Learned Advocate Mr. Harmish Shah present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

List the matter on 07.09.2017.

MEMBER JUDICIAL

Dated this the 6th day of September, 2017.